

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/194/2016
NAME OF THE PETITIONER(S) : A. Prakash
NAME OF THE RESPONDENT(S) : Malabar Hotels Pvt Ltd & 3 Others
UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

(1) Cibi Vishnu Sai Vihari	Counsel for R3	Sai Vihari
2) S. Aravindan for FoxMand & Associates	Counsel for R1, R2 & R4	
3) K. RAMASAMI G.V.MOHAN KUMAR	Counsel for Petitioner	G.V.Mohar

ORDER

Counsel for the Petitioner present. Counsel for R1, R2 and R4 present. Counsel for R3 present. Counsel for Respondents prayed for time. At request, time is enlarged. Put up on 15.09.2017 at 10.30 A.M.


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)